

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1896
(To be answered on the 27th July 2017)**

SCHEDULED FLIGHT OPERATIONS

1896. **SHRI ASADUDDIN OWAISI**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether Airports Authority of India (AAI) manages 125 aerodromes including 25 civil enclaves and defence airfields, if so, the details thereof;
- (b) whether from December 2016, scheduled flights operation was supposed to be allowed only after certification by Directorate General of Civil Aviation (DGCA) in regard to safety, if so, the details thereof;
- (c) whether the set deadline has been extended to December, 2017;
- (d) if so, the reasons therefor;
- (e) the number of issues still to be sorted out between Defence Ministry and Civil Aviation Ministry; and
- (f) the time by which these issues are likely to be sorted out and final decision is likely to be taken in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): Airports Authority of India manages 126 airports in the country including 26 civil enclaves at Defence airfields. The list of all airports of Airports Authority of India including civil enclaves is at Annexure.

(b) to (d): Yes, Madam. The scheduled flight operations were to be allowed only after certification by Directorate General of Civil Aviation in regard to safety from December, 2016. However, deadline for certification/licensing of aerodromes having scheduled flight operations has been extended vide S.O. 346(E) dated 01.02.2017 upto 31st December, 2017. The certification of defence aerodromes having scheduled flight operations is delayed due to development of regulatory requirements and procedure for certification.

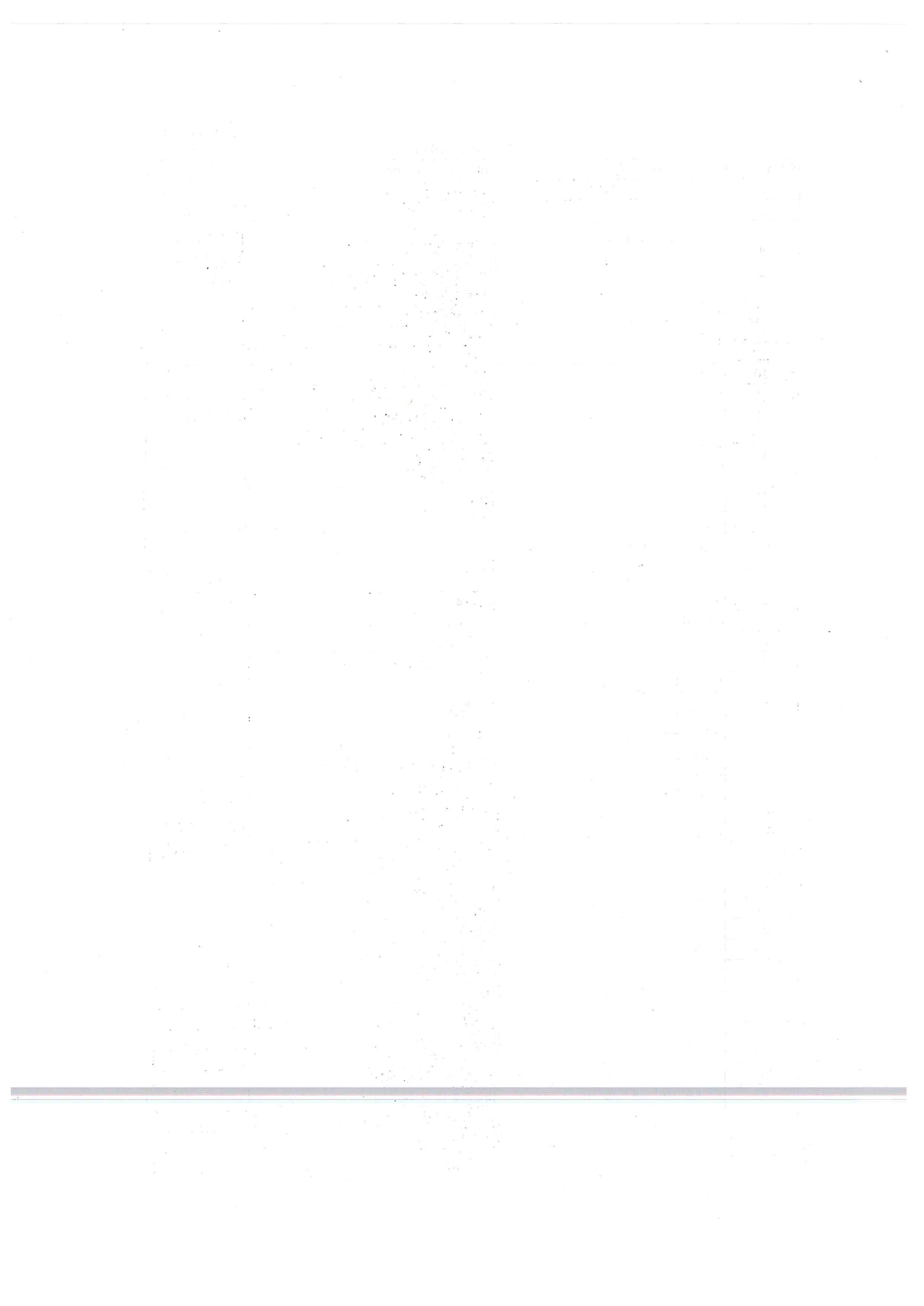
(e) & (f) : Ministry of Defence and Ministry of Civil Aviation have jointly set up a mechanism for resolution of their pending issues through discussion and

consultation by way of quarterly meetings held between Secretary (Civil Aviation) and Chief of Air Staff held on periodic intervals. Various issues are taken up in each meeting which are discussed on case to case basis and mutual agreeable solutions are drawn up. The number of issues taken up during each meeting keeps on changing and is not static. This is a continuous process which has been adopted by both the Ministries for expeditious resolution of the pending issues related to land requirements, installation of equipments, Air Navigation and Surveillance issues, Air Traffic Management, etc. between the organisations under both the Ministries.

Annexure

LIST OF AIRPORTS

S.No.	Name of State / UT	Airport/Civil Enclave	
1	ANDHRAPRADESH	RAJAMUNDRY	
2		TIRUPATI	International
3		VIJAYAWADA	
4		VISAKHAPATNAM (CE)	Custom
5		CUDDAPAH	
6		DONAKONDA	
7	ARUNACHAL PRADESH	DAPARIZO	
8		PASSIGHAT	
9		TEZU	
10	ASSAM	DIBRUGARH (MOHANBARI)	
11		GUWAHATI (LGBI)	International
12		LILABARI (NORTH LAKHIMPUR)	
13		JORHAT (CE)	
14		SILCHAR (CE)	
15		TEZPUR (CE)	
16		RUPSI	
17		SHELLA	
18	ANDAMAN & NICOBAR ISLANDS	PORTBLAIR (CE)	International
19	BIHAR	GAYA	Custom
20		PATNA	Custom
21		JOGBANI	
22		MUZAFFARPUR	
23		RAXAUL	
24	CHANDIGARH (UT)	CHANDIGARH (CE)	Custom
25	CHATTISGARH	RAIPUR	
26		BILASPUR	
27	DELHI (UT)	INDIRA GANDHI INTERNATIONAL AIRPORT, NEW DELHI (JVA)	International
28		SAFDARJUNG(DELHI)	
29	DIU (UT)	DIU AIRPORT	
30	GOA	GOA (CE)	International
31	GUJARAT	AHMEDABAD (SVBPI)	International
32		BHAVNAGAR	
33		BHUJ (CE)	
34		KANDLA	
35		KESHOD (JUNAGARH)	
36		JAMNAGAR (CE)	
37		PORBANDAR	
38		RAJKOT	
39		SURAT	
40		VADODARA	
41		DEESA (PALANPUR)	
42		HIMACHAL PRADESH	KANGRA (GAGGAL)
43	KULLU (BHUNTAR)		
44	SHIMLA		
45		RANCHI	



S.No.	Name of State / UT	Airport/Civil Enclave		
46	JHARKHAND	CHAKULIA		
47		DEOGARH		
48	JAMMU & KASHMIR	JAMMU (CE)		
49		LEH (CE)		
50		SRINAGAR (CE)	International	
51	KARNATAKA	BANGALORE (CE)		
52		BELGAUM		
53		HUBLI		
54		MANGALORE	International	
55		MYSORE		
56	KERALA	CALICUT	International	
57		THIRUVANANTHAPURAM	International	
58	LAKSHADWEEP ISLAND	AGATTI		
59	MADHYA PRADESH	BHOPAL		
60		GWALIOR (CE)		
61		JABALPUR		
62		KHAJURAHO		
63		INDORE		
64		KHANDWA		
65		PANNA		
66		SATNA		
67		MAHARASHTRA	AKOLA	
68			AURANGABAD	Custom
69	GONDIA			
70	JALGAON			
71	JUHU (MUMBAI)			
72	CSI AIRPORT, MUMBAI (JVA)		International	
73	KOLHAPUR			
74	NAGPUR (JVA)		International	
75	PUNE (CE)		Custom	
76	SHOLAPUR			
77	MANIPUR	IMPHAL	International	
78	MEGHALAYA	SHILLONG(UMROI)		
79	MIZORAM	AIZAWAL (TURAL)		
80	NAGALAND	DIMAPUR		
81	ORISSA	BHUBANESWAR	International	
82		JHARSUGUDA		
83	PUNJAB	AMRITSAR	International	
84		BHATINDA (CE)		
85		LUDHIANA		
86		PATHANKOT (CE)		
87	PUDUCHERRY	PUDUCHERRY		
88	RAJASTHAN	BIKANER (CE)		
89		JAIPUR	International	
90		JAISALMER (CE)		
91		JODHPUR (CE)		
92		KOTA		
93			UDAIPUR	
94		KISHANGARGH		

S.No.	Name of State / UT	Airport/Civil Enclave	
95	TELANGANA	HYDERABAD (BEGUMPET)	
96		NADIRGUL	
97		WARANGAL	
98	TAMIL NADU	COIMBATORE	International
99		CHENNAI	International
100		MADURAI	Custom
101		SALEM	
102		TIRUCHIRAPALLI	International
103		TUTICORIN	
104		THANJAVUR (CE)	
105		VELLORE	
106	TRIPURA	AGARTALA	
107		KAILASHAHAR	
108		KAMALPUR	
109		KHOWAI	
110	UTTAR PRADESH	AGRA (CE)	
111		ALLAHABAD (CE)	
112		GORAKHPUR (CE)	
113		KANPUR (CHAKERI) (CE)	
114		KANPUR (CIVIL)	
115		LUCKNOW	International
116		VARANASI	International
117		LALITPUR	
118	UTTARAKHAND	DEHRADUN	
119		PANTNAGAR	
120	WEST BENGAL	BAGDOGRA (CE)	Custom
121		BEHALA	
122		KOLKATA (NSCBI)	International
123		ASANSOL	
124		BALURGHAT	
125		COOCH BEHAR	
126		MALDA	

LEGEND

CE
JVA

Civil Enclave
Joint Venture Airport

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